

LOK SABHA

Wednesday, 16th May, 1956.

The Lok Sabha met at Half Past Ten of the Clock.

[MR. SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

11-30 A.M.

PAPERS LAID ON THE TABLE

AMENDMENTS TO IAS (RECRUITMENT RULES) AND IPS (RECRUITMENT) RULES

The Minister in the Ministry of Home Affairs (Shri Datar): I beg to lay on the Table a copy of each of the following Notifications of the Ministry of Home Affairs, under sub-section (2) of section 3 of the All India Services Act, 1951:

(1) Notification No. S.R.O. 1124, dated the 14th May 1956, making certain amendments in the Indian Administrative Service (Recruitment) Rules, 1954; and

(2) Notification No. S.R.O. 1125, dated the 14th May 1956, making certain amendment in the Indian Police Service (Recruitment) Rules, 1954.

[Placed in Library. See No. S-179]56]

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FIFTY-THIRD REPORT

Sardar Hukam Singh (Kapurthala—Bhatinda): I beg to present the Fifty-third Report of the Committee on Private Members' Bill and Resolutions.

BUSINESS OF THE HOUSE

DISCUSSION ON SECOND FIVE YEAR PLAN

Shri A. K. Gopalan (Cannanore): With your permission, I wish to make the following statement on a matter of very great importance.

The time-table that has been fixed for 1-128 Lok Sabha

the discussion of the Second Five Year Plan is such that it does not make it possible to have a full and thorough discussion on this extremely important subject. The document, covering 641 pages was made available to us on the 15th inst. But in order to make an effective contribution to the discussion, one has to study the document, digest it and think about the suggestions one wants to make.

It may be argued that at this stage we may have a general discussion regarding the broad principles of the Plan. Whatever useful purpose such discussion could have served at an earlier stage, today when the Plan has been finalised by the Planning Commission and Government, such discussion will be of little use. Principles had been discussed already in the consultative committee in which leaders of various parties and groups had participated. At this stage, the discussion has got to be mainly on the concrete proposals which attempt to give effect to those principles. We think that if more time is given to the various parties and interests represented in the movement, we shall be able to discuss thoroughly the proposals of the Plan and their implications. The discussion today will be of a cursory and superficial nature, more or less a repetition of the same kind of discussion that we have had till now.

The Plan is presented to Parliament in order that the Members of Parliament can make useful and constructive suggestions. Whatever differences may exist among the various parties in Parliament, all are agreed on the need to take measures which will rebuild our national economy. Therefore, the suggestions and proposals that we would make must be carefully thought out, and for this, more time is needed.

So, I make an earnest appeal to the Prime Minister to accept this proposal and take up the discussion of the Plan in the next session.

Shri N. C. Chatterjee (Hooghly): May I make one suggestion in modification of what my hon. friend has suggested? It is quite true that we require more